

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 19 OF 2019 / EZ**

Kalinga Nagar Paribesh Surakhya Samiti ...Applicant

VERSUS

Member Secretary, Odisha State
Pollution Control Board & Others ...Respondents

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By the Respondent No.1

Through

Kolkata

Date:

Papiya Banerjee Bihani

Smt Papiya Banerjee Bihani,
Advocates for the Respondent No.1
(State Pollution Control Board, Odisha)
e-mail:pbanerjeebihani@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
 EASTERN ZONE BENCH, KOLKATA
 ORIGINAL APPLICATION NO. 19 OF 2019 / EZ

IN THE MATTER OF:

Kalinga Nagar Paribesh Surakhya Samiti ...Applicant

VERSUS

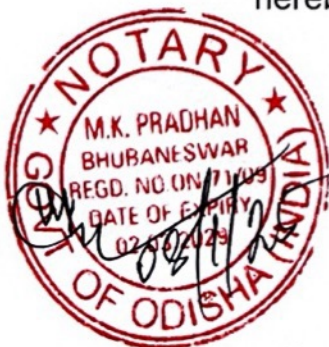
Member Secretary, Odisha State
 Pollution Control Board & Others ...Respondents

REPLY AFFIDAVIT ON BEHALF OF STATE
 POLLUTION CONTROL BOARD, ODISHA, R.NO.1
 IN RESPONSE TO THE SUPPLEMENTARY
 AFFIDAVIT DTD. 14.10.2024 FILED BY THE
 APPLICANT.



I, Dr. Kailasam Murugesan, IFS, son of late Paramasivam
 Kailasam aged around 56 years, at present working as Member
 Secretary, State Pollution Control Board, having my office at
 Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII, P.O.
 Nayapalli, Bhubaneswar, Dist – Khurda, Odisha-751012, do
 hereby solemnly affirm and state as under:

08 JAN 2025



1. That I am the Member Secretary of the Respondent No.1 Board and, as such, am well-acquainted with the facts and circumstances with the case and competent to swear this affidavit.
 2. That I have gone through the Supplementary Affidavit dtd.14.10.2024 filed by the applicant in this case and understood the contents thereof. Further I say and submit that, the averments made by the appellant in any of the paragraphs of the Supplementary Affidavit filed by the Appellant are denied by the R.No.1 Board which are contrary to the facts on record, and/or unless specifically admitted by the R.No.1 Board.
 3. That the para wise reply on behalf of the R.No.1 Board to the Supplementary Affidavit dtd.14.10.2024 filed by the Applicant are given hereunder for proper adjudication by the Hon'ble Tribunal.
- A. PARA-WISE REPLY TO THE SUPPLEMENTARY AFFIDAVIT DTD.14.10.2024 FILED BY THE APPLICANT.**

4. (i) That as regards the averments made in the para-1 of the Supplementary Affidavit filed by the Applicant, the



R.No.1 Board has no comments to offer as it is a matter of record.

(ii) That as regards the averments made in the para-2 of the Supplementary Affidavit filed by the Applicant, the R.No.1 humbly submits that based on the non-compliance observed during inspection and monitoring carried out from time to time, show cause notices and directions under section-21 and 31A of the Air (PCP) Act, 1981 and U/s-25 and 33A of the Water (PCP) Act, 1974 as deem proper are issued to the R-4 unit by the R-1 Board.

(III) That as regards the averments made in the para-3 of the Supplementary Affidavit filed by the Applicant, it is humbly submitted that based on the representations received from the Applicant in respect of pollution, the R-1 Board has conducted inspection and monitoring from time to time and has taken action by issuing appropriate directions and show cause notices to the R-4 unit as deem proper to rectify the lapses and ensure compliance.

(IV) That as regards the averments made in the para-4 to 6 of the Supplementary Affidavit filed by the Applicant, it is humbly submitted that it is a fact that during inspection on



26.09.2024 by the Regional Office, Kalinganagar of the R.No.1 Board, discharge was found to be taking place from Culvert-1, 2, 3 & 4. Based on such observation and analysis report, a show cause notice has been issued to the unit vide Board's letter No.16338 dtd.09.10.2024. The run-off water from the plant which was getting discharged to outside through Culvert-1,2 and 3 was not conforming to the prescribed standard of the Board with respect to Phenolic compounds and Cyanide. The characteristic of discharge of effluent at Culvert-4 also found to have contained Phenolic compounds and Cyanide exceeding prescribed standard of the Board. A copy of the show cause notice No.16338 dtd.09.10.2024 issued by this Board along with copy of inspection report for inspection carried out on 26.09.2024 and analysis report is annexed to this affidavit and marked as ANNEXURE-R1/26 Colly.

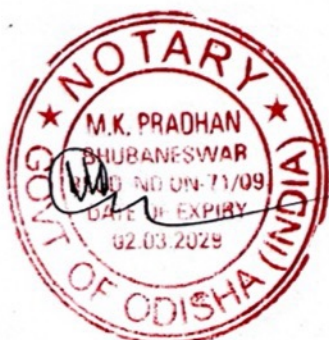
That it is further humbly submitted that the R-4 unit has responded to the Show Cause Notice issued by the R-1 Board at Annexure-R1/26 Colly vide their letter dtd.22.10.2024, which is under consideration by the R-1 Board. A copy of the reply dtd.22.10.2024 of the R-4 unit is



annexed to this affidavit and marked as ANNEXURE – R1/27.

(V) That as regards the averments made in the para-7 of the Supplementary Affidavit filed by the Applicant, it is humbly submitted that the analysis report of sample of discharge at Culvert-4 shows presence of iron (Fe) of 3.141 mg/l which exceeds the prescribed standard of 3.0 mg/l.

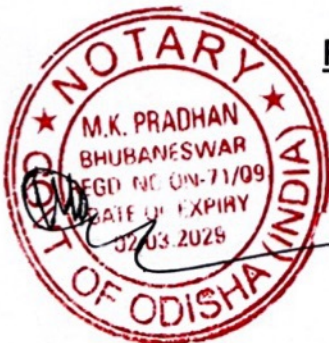
(VI) That as regards the averments made in the para-8 of the Supplementary Affidavit filed by the Applicant, it is humbly submitted that as indicated in para-(IV) of this affidavit, a show cause notice was issued to the R-4 unit and a personal hearing was also held on 28.11.2024, wherein the matter of discharge to outside plant premises was discussed and the R-4 unit was directed to strictly comply the condition of Zero Liquid Discharge (ZLD) and to channelize the surface run-off contaminated with raw materials, product, solid waste, roads etc. into the SRTS (Surface Runoff Treatment System) and reuse it. A copy of the proceedings of the personal hearing communicated to the R-4 unit vide Memo No.19910 dtd.04.12.2024 along



with the attendance sheet is annexed to this affidavit and marked as ANNEXURE – R1/28.

(VII) That as regards the averments made in the para-9 of the Supplementary Affidavit filed by the Applicant, it is humbly submitted that it is incorrect that the Board is not taking any deterrent action against the R-4 unit for violating the environmental norms rather the Board has taken appropriate action whenever necessary against the R-4 unit whenever violations have been observed. During the latest inspection made by the Regional Officer, Kalinga Nagar on 19.12.2024, certain issues, problem of air pollution have been observed and the Board has issued direction U/s-31A of the Air (PCP) Act, 1981 and Sec.33A of the Water (PCP) Act, 1974 to the R-4 unit vide Board's letter No.33 dtd.01.01.2025 to undertake rectification measures and report compliance within 15 days. A copy of the direction No.33 dtd.01.01.2025 along with the inspection report for inspection carried out on 19.12.2024 is annexed to this affidavit and marked as ANNEXURE –

R1/29 Colly.



MANJULA KUMAR PRADHAN
 NOTARY PUBLIC
 BHUBANESWAR
 REGD NO ON-711/2009
 PH -9437627119 (M)

5. That the R.No.1 Board craves leave of this Hon'ble Tribunal to file further affidavit, if required, for proper adjudication of this case.
6. That the annexures annexed to the present affidavit are true and correct copies of their originals.
7. That the contents of the above paragraphs are true and correct to the best of my knowledge, as derived from the official records, and that nothing material has been concealed therefrom.

[Signature]
 DEPONENT

Member Secretary
 State Pollution Control Board
 Odisha, Bhubaneswar

VERIFICATION:

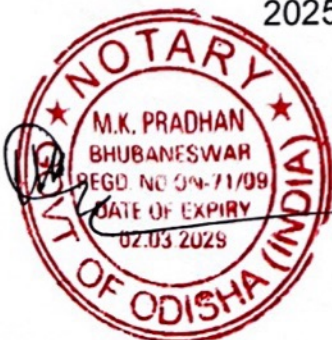
I, the above named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge, as derived from official records, and that nothing material has been concealed therefrom.

Verified at Bhubaneswar on this the 8th day of January, 2025.

SWORN BEFORE ME

[Signature]
 DEPONENT

Member Secretary
 State Pollution Control Board
 Odisha, Bhubaneswar



MANJULA KUMAR PRADHAN
 NOTARY PUBLIC
 BHUBANESWAR
 REGD NO ON-711/2009
 PH -9437627119 (M)



ANNEXURE-R1/26 Colly

EPABX : 2561909/2562847
 Email : paribesh1@ospcboard.org
 Website : www.ospcboard.org

STATE POLLUTION CONTROL BOARD, ODISHA

(Forest, Environment & Climate Change Department, Govt. of Odisha)

Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII

Bhubaneswar - 751012

No. 16338

IND/I/CON/ 5008

Date 09.10.2024**By Speed Post & E-Mail**vsl@visasteel.com

**SHOW CAUSE NOTICE U/S. 21 & 31A OF THE AIR (PCP) ACT, 1981 & U/
 S. 25 & 33A OF WATER (PCP) ACT, 1974 AND AMENDMENTS
 THEREUNDER**

WHEREAS, you are operating an integrated steel plant for operation of Captive power plant (CPP): 75MW (50 MW WHRB+25 MW CFBC), Ferro Chrome plant (FAP Unit-1 &2): 5x16.5 MVA (1,50,000 TPA), Recovered ferro chrome (Metal recovery plant-2 of capacity 30 TPH) - 27 TPD, Recovered Ferro chrome (Harsco metal recovery plant 40 TPH) - 20T PD in the name & style of **M/s. Visa Steel Ltd.** At: Kalinganagar Industrial Complex. At/PO- Jakhapura. Dist- Jajpur with consent of the Board valid up to 31.03.2025, subject to strict compliance to consent conditions;

AND WHEREAS, you were directed under section 31A of the Air (PCP) Act, 1981 & U/S. 33A of Water (PCP) Act, 1974 vide Board's letter no. 12540 dt. 08.08.2024 to take appropriate corrective steps to remove certain lapses which were observed during inspection of your unit conducted by the officials of Regional Office, Kalinganagar on 24.07.2024 and to furnish action taken report;

AND WHEREAS, you have furnished your compliance report vide your letter dt. 22.08.2024 indicating the corrective steps taken by you;

AND WHEREAS, you were directed under section 31A of the Air (PCP) Act, 1981 & U/S. 33A of Water (PCP) Act, 1974 vide letter no. 13170 dt. 20.08.2024 to furnish action taken report along with time line within 15 days for completion of certain jobs against the lapses observed during inspection of your unit by the Board officials on 06.08.2024, failing which appropriate action shall be taken against your industry without giving any further opportunity;

AND WHEREAS, you have submitted your compliance report vide your letter dated 04.09.2024 indicating the corrective steps taken by you with time line;

AND WHEREAS, several complaints have been received by the Board alleging continuous discharge of untreated waste water from your factory premises;

AND WHEREAS, your unit was again inspected by the officials of the Regional Office, SPC Board, Kalinganagar on 26.09.2024 to verify the fact (copy of IR along with analysis report is enclosed). From the inspection report following non-compliances were observed;

1. Run off water from the plant was getting discharged to outside through culvert 1, 2 & 3 and the characteristics of run off water is not confirming to the prescribed standard of the Board w. r. t. phenolic compounds and cyanide;
2. The characteristics of discharge of effluent at Culvert-4 also contained phenolic compounds and Cyanide exceeding the prescribed of the board;
3. In spite of repeated directions issued to your unit and allowing sufficient time with an objective to prevent the problems of pollution, the quality of runoff water discharged to outside was found to be not meeting the prescribed standard of the Board thereby confirming the allegations against your unit causing the problems of pollution . The issue assumes more significance because of presence of Phenolic compound and Cyanide in the discharge;

AND WHEREAS, above observations amount to violations to the Consent to operate conditions, directions issued from time to time and provisions of section 25/26 of the Water (PCP) Act, 1974 and Section 21 of the Air (PCP) Act, 1981 and rules framed there under and liable for appropriate action ;

NOW, THEREFORE, you are directed to show cause under Section 21 & 31A of the Air (PCP) Act, 1981 and Section 25 & 33A of the Water (PCP) Act, 1974 and as amended thereafter and Rules framed there under within 15 (fifteen) days from the date of issue of this notice as to why consent to operate granted up to 31.03.2025 in favour of your unit shall not be revoked and appropriate action including direction of closure shall not be issued. In case your explanation is not received within the stipulated time period or the explanation is found to be not satisfactory, appropriate action as deemed proper shall be taken against your industry

Encl : As above


MEMBER SECRETARY

To

**The Director,
M/s. Visa Steel Ltd.,
At- Kalinga Nagar Industrial Complex,
Jakhapura, Jajpur - 755026**

Memo No. 16339 /Dt. 09.10.2024 (By Speed Post/E-mail)

Copy forwarded to the Regional Officer, State Pollution Control Board, Kalinga Nagar for information and necessary action.


CHIEF ENV. ENGINEER



INSPECTION REPORT OF M/S VISA STEEL LTD, KALINGANAGAR INDUSTRIAL COMPLEX, JAJPUR.

Name of the Industry Visa Steel Ltd, Kalinga Nagar Industrial Complex, Jajpur.

Date of Inspection 26.09.2024

Inspecting Officers Er M M Sahoo, DEE
Sri H S Sahu, AES

Several complaints were received by this office from Head office regarding continuous discharge of untreated waste water by M/s Visa Steel Ltd. In this connection the industry was inspected to verify the genuineness of the complaint. Sri Subash Chandra Das, Divisional Manager Environment of the industry were present during inspection.

Consent to operate was granted to the unit vide Head Office letter no 4419/IND-I-CON-5008 Dtd 22.03.2023 for following product which is valid up to 31.03.2025.

SL No	Product	Quantity
1	Captive Power Plant	75 MW(WHRB 50 MW + CFBC 25 MW)
2	Ferro Chrome Plant(FAP Unit-1 & 2)	5 X 16.5 MVA (150000 TPA)
3	Recovered Ferro Chrome (Metal Recovery Plant -2 of capacity 30 TPH)	27 TPD
4	Recoverd Ferro Chrome (Harsco Metal Recovery Plant of capacity 40 TPH)	20 TPD

OBSERVATIONS W.R.T PUBLIC COMPLAINT REGARDING DISCAHRGE OF WASTE WATER

The unit was inspected on 26.09.2024 based on several complaints received through e-mail regarding continuous discharge of untreated waste water by M/s Visa Steel Ltd. It was observed that run off water from the plant was discharging to outside through culvert-1, Culvert-2, Culvert-3. The samples were collected from all the four culverts and it is revealed from the analysis result that parameters w.r.t Phenol & cyanide does not meet the prescribed standard of the Board. The analysis results are presented below.

WATER ANALYSIS:

Water samples were collected on 26.09.2024 and the analysis report is presented below.

Sl No	Sources of Sampling/Location	Parameters						
		pH	TSS (mg/l)	Cr ⁺⁶ (mg/l)	Iron (Fe) (mg/l)	O & G (mg/l)	Phenolic Compounds As phenol (mg/l)	Cyanid e (as CN) (mg/l)
1	Drain Discharge of M/s Visa Steel Limited leading to outside near culvert 1.	7.1	26	0.046	0.020	1.2	1.481	0.315
2	Drain Discharge of M/s Visa Steel Limited leading to outside near culvert 2.	7.2	12	0.022	2.734	0.8	1.526	0.323

3	Drain Discharge of M/s Visa Steel Limited leading to outside near culvert 3.	7.3	14	0.012	0.189	1.4	1.367	0.332
4	Water sample collected from culvert no 4	7.1	17	0.043	3.141	1.8	1.458	0.305
Prescribed standard at outlet (Inland surface)		5.5-9.0	100.0	0.1	1.0	0.2	1.0	0.2

REMARKS

From the analysis report it was revealed that runoff water discharged to outside the plant premises does not meet the prescribed standard of the Board w.r.t parameters Phenolic compound as phenol & cyanide at all the four culverts 1,2,3 & 4 and parameters w.r.t iron as Fe does not meet the prescribed standard of the Board at culvert no 4. Appropriate decision may be taken subjected to above observations.

Sri H S Sahu
08/10/24
Sri H S Sahu
Asst Env Scientist

M. M Sahoo
08/10/24
Er M M Sahoo
Dy Env Engineer



FAX : 2562822/2560955
 TEL : 2564033/2563294
 EPABX : 2561909/2562847
 E-mail : paribesh1@ospboard.org
 Website : www.ospboard.org

STATE POLLUTION CONTROL BOARD, ODISHA

[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]

Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII,

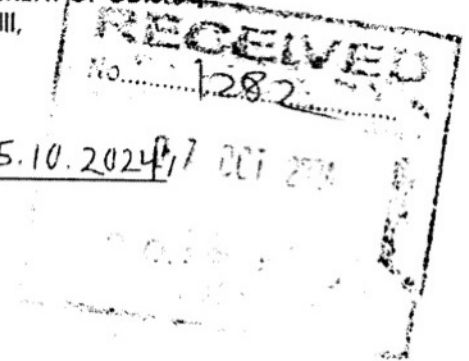
Bhubaneswar - 751 012

(CENTRAL LABORATORY)

No. 15843 /

VI-SC (LEM) Misc 38/2024-25

Dt. 05.10.2024



To

The Regional Officer,
 State Pollution Control Board, Odisha,
 Kalinga Nagar

Sub: Test Reports of wastewater samples of M/S VISA Steel Ltd. Kalinga Nagar Industrial Complex, Jajpur.

Ref: Your Letter No. 3398/Lab.07 dated 26.09.2024

Sir,

With reference to the above, please find enclosed herewith the test reports of wastewater samples, submitted on dt.27.09.2024 of M/S VISA Steel Ltd. Kalinga Nagar Industrial Complex, Jajpur.

Encl : (i) OS/747/10/2024 (For NABL Scope Parameter)
 (ii) OS/748/10/2024 (For NABL Non-Scope Parameter)

Yours faithfully,

(Signature)
 5/10/24
 Chief Env. Scientist (Lab.)



OSPCB/CNL/F0718

CENTRAL LABORATORY
STATE POLLUTION CONTROL BOARD, ODISHA

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,
Bhubaneswar - 751 024

E-mail: centrallab@ospcbboard.org



TEST REPORT

Page 1 of 1

1. ULR No. : TC127402400000786F
 2 (i) Report No. : OS/747/10/2024
 3 (i) Date of issue : 05.10.2024
 2(ii) Amendment No : ---
 3(ii) Amendment Date : ---
 4. Sample Submitted By : Sri. J.K.Sahoo, Lab Attendant.
 (Name and address) Regional Office, SPCB, Kalinga Nagar, Odisha
 5. Reference Letter No. : 3398/Lab.07 dt. 26.09.2024
 6. Date of sample receipt : 27.09.2024
 7. Sample Description :
 (i) Discipline : Chemical Testing (Biological Testing, Chemical testing)
 (ii) Group : Pollution and Environment (Water/ Pollution and Environment / Atmospheric Pollution/ Soil and Hazardous Waste)
 (iii) Sub Group : Waste water (Surface water/ Ground water/ Drinking water / Wastewater / Effluent/ Ambient Air / Stack/ Soil and Hazardous Waste)
 8. Analysis Starting Date-Analysis Completion Date : 27.09.2024 – 04.10.2024
 9. If uncertainty is desired by Customer : No
 10. Analysis Results :

(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/Regulatory Limits *	Test Method	Water Samples Collected from M/S VISA Steel Ltd.			
				Others/Sep - 24/WW/1652	Others/Sep - 24/WW/1653	Others/Sep - 24/WW/1654	Others/Sep - 24/WW/1655
				Drain discharge leading to outside near culvert No.1	Drain discharge leading to outside near culvert No.2	Drain discharge leading to outside near culvert No.3	Water sample collected from culvert No.4
				Results			
1.	pH	5.5-9.0	4500-H ⁺ -B, APHA, 23 rd Edn., 2017	7.1	7.2	7.3	7.1
2.	Total Suspended Solids (TSS), mg/L	100,max	2540 D, APHA, 23 rd Edn., 2017	26.0	12.0	14.0	17.0
3.	Hexavalent Chromium (Cr(VI), mg/L)	0.1,max	3500-Cr-B APHA, 23 rd Edn., 2017	0.046	0.022	0.012	0.043
4.	Iron (Fe), mg/L	3.0	3500 Fe-B, APHA, 23 rd Edn., 2017	0.020	2.734	0.189	3.141

* General standards for discharge of Environmental Pollutants, Schedule VI , G.S.R. 422(E) dated 19.05.1993
 Applicable for Sl. No. (Others/Sep - 24/WW/1652 to Others/Sep - 24/WW/1655)

11. Deviation from Test Method , if any :
 12. If Sampling Conducted by the Central Laboratory, Yes/ No. - No
 If Yes,

- (a) Date of Sampling :
 (c) Name of Sampler with Designation :
 (b) Method Used* :

-----End of Test Report-----

Usharani Patnaik
 5-10-2024
 Authorised Signatory
 (Water/wastewater)

(Dr. (Mrs) Usharani Patnaik, Addl. Chief Env. Scientist)

N. Niranjan Mallick
 5/10/24
 Board Analyst
 (Mr. Niranjan Mallick, Chief Env. Scientist)

Note :

- (i) The results stated above relate only to the items tested.
 (ii) This report shall not be reproduced in full or in part without written approval from the in-charge of the Central Laboratory.
 (iii) The laboratory is not responsible for the authenticity of photocopied Test Reports.
 (iv) The Test Item will not be retained for more than 15 days from the date of issue of Test Report except in case as required by applicable Regulation.

Head Office: State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakanthnagar, Unit-VIII, Bhubaneswar -751 012.
 FAX: 2562822/2560955, TEL: 2564033/2563294 EPABX: 2561909/2562847, E-mail: paribesh1@ospcbboard.org Website: www.ospcbboard.org

OSPCB/CNL/F0718



**CENTRAL LABORATORY
STATE POLLUTION CONTROL BOARD, ODISHA**

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,
Bhubaneswar - 751 024

E-mail: centrallab@ospcboard.org

TEST REPORT

Page 1 of 1

1. ULR No. : -----
- 2 (i). Report No. : OS/748/10/2024
- 3 (i) Date of issue : 05.10.2024
4. Sample Submitted By : Sri. J.K.Sahoo, Lab Attendant.
(Name and address) Regional Office, SPCB, Kalinga Nagar, Odisha
5. Reference Letter No. : 3398/Lab.07 dt. 26.09.2024
6. Date of sample receipt : 27.09.2024
7. Sample Description :
- (i) Discipline : Chemical Testing (Biological Testing, Chemical testing)
- (ii) Group : Pollution and Environment (Water/ Pollution and Environment / Atmospheric Pollution/ Soil and Hazardous Waste)
- (iii) Sub Group : Waste water (Surface water/ Ground water/ Drinking water / Wastewater / Effluent/ Ambient Air / Stack/ Soil and Hazardous Waste)
8. Analysis Starting Date-Analysis Completion Date : 27.09.2024 – 04.10.2024
9. If uncertainty is desired by Customer : No
10. Analysis Results :
(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits *	Test Method	Water Samples Collected from M/S VISA Steel Ltd.			
				Others/Sep - 24/WW/1652	Others/Sep - 24/WW/1653	Others/Sep - 24/WW/1654	Others/Sep - 24/WW/1655
				Drain discharge leading to outside near culvert No.1	Drain discharge leading to outside near culvert No.2	Drain discharge leading to outside near culvert No.3	Water sample collected from culvert No 4
Results							
1.	Oil & Grease, mg/L	10,max	5520 B, APHA, 23 rd Edn., 2017	1.2	0.8	1.4	1.8
2.	Phenolic Compound as Phenol(mg/L)	1.0,max	5530 B followed by C or D, APHA, 23 rd Edn., 2017	1.481	1.526	1.367	1.458
3	Cyanide(CN ⁻) mg/L	0.2,max	4500- CN ⁻ -C & 4500- CN ⁻ -F, APHA, 23 rd Edn., 2017	0.315	0.323	0.332	0.305

* General standards for discharge of Environmental Pollutants, Schedule VI, G.S.R. 422(E) dated 19.05.1993
Applicable for Sl. No. (Others/Sep - 24/WW/1652 to Others/Sep - 24/WW/1655)

11. Deviation from Test Method, if any :
12. If Sampling Conducted by the Central Laboratory, Yes/ No. - No
If Yes.

- (a) Date of Sampling :
- (c) Name of Sampler with Designation :

(b) Method Used* :

-----End of Test Report-----

Leatheru
5.10.2024
Authorised Signatory
(Water/wastewater)

(Dr. (Mrs) Usharani Patnaik, Addl. Chief Env. Scientist)

N. Niranjan Mallick
5/10/24
Board Analyst
(Mr. Niranjan Mallick, Chief Env. Scientist)

Note :

- (i) The results stated above relate only to the items tested.
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Head Office: State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakanthnagar, Unit-VIII, Bhubaneswar - 751 012.
FAX 2562822/2560955, TEL.: 2564033/2563294 EPABX: 2561909/2562847, E-mail: paribesh1@ospcboard.org Website: www.ospcboard.org

Dev 1797/OSPCB/2024 dated 29.11.24

VISA STEEL

Tel: +91 6726 24244
vsl@visasteel.com

Ref.No.VSL/SPCB/2024-25/022

Date: 22nd October, 2024

To,
The Member Secretary,
State Pollution Control Board,
Paribesh Bhawan, A/118, Nilakantha Nagar,
Unit-VIII, Bhubaneswar – 751012.

Ref: Show Cause Notice No. 16338/IND/I/CON/5008 dated 09.10.2024.

Sub: Response on behalf of VISA Steel Ltd.

Dear Sir,

This is with reference to the captioned Show Cause Notice bearing No.16338 dated 09.10.2024, wherein certain observations have been made by the Regional Officer, SPCB, Kalinganagar, as under:

- a. Run-off water from the plant was getting discharged to outside through culvert 1, 2 & 3 and the characteristics of runoff water is not confirming to the prescribed standard of the Board w.r.t phenolic compounds and cyanide;
- b. The characteristics of discharge of effluent at Culvert-04 also contained phenolic compounds and Cyanide exceeding the prescribed of the board.

At the outset, it is stated that we are a 100% environment compliant industry and strive to ensure that any deficiency, if found during any inspection by your department or any other department, are rectified and complied within a timely manner.

In respect of the aforesaid observations made in the Show Cause Notice dated 09.10.2024, it is stated as under:

1. All observations made in the Show Cause Notice are denied as being incorrect, and without any merit for the reasons mentioned hereinafter.
2. The Inspection Report states that the unit was inspected on 26.09.2024, however, it is stated that the Inspecting Officers indicated in the said report, have not inspected our plant premises on 26.09.2024, as no notice of inspection of the Unit for the said date was given to the Company, in terms of the prescribed rules.

VISA Steel Limited

(CIN:L51109OR1996PLC004601)

Plant Office: Kalinganagar Industrial Complex, At/Post: Jakhapura- 755026, Dist. Jajpur, Odisha
Registered Office: VISA House, 11 Ekamra Kanan, Nayapalli, Bhubaneswar 751015

3. Without prejudice to the above, it is stated that during the day of the alleged inspection, i.e. 26.09.2024, heavy rainfall was witnessed in the Kalinganagar area and the company was discharging treated surface runoff water from its outlet leading to Culvert No. 01.
4. On the said day, Shri M.M. Sahoo, the inspecting officer was present outside the plant with one Mr. Ashwini Kumar Dhal, the Complainant, when the Company officials were asked to come outside the plant premises over a phone call. Upon a query raised by the said Officer, the company official who was called outside the plant premises by the said inspecting Officer, categorically informed him that the **upper catchment surface runoff was flowing through the land between Culvert No. 4 and the company boundary wall**. This land is approximately 6 to 9 meters wide which runs alongside the company boundary wall and Biju Patnaik Main Road, which has Culverts Nos. 1, 2, 3 and 4. The layout plan is attached herewith as **Annexure 01**.
5. The surface runoff water from the upper catchment was flowing from the said point (land) besides culvert no 4 to culvert no 01 due to natural gradient as the adjacent land before culvert no 4 is at 58 meters sea level (msl) above sea level while culvert no 03 is at 55 msl, culvert no 2 is at 53 msl, and culvert no 01 is at 51 msl.
6. It may please be noted from the Inspection Report that no discharge was observed from the company outlet leading to Culvert no 04, while sample was drawn from the said point (land between company boundary and road). The results of sample drawn near Culvert 4 depicts heavy traces of Total Fe, Phenolic compounds and Cyanide. This contaminated surface runoff water is directly responsible for heavy traces observed in the sample report of Culvert no 1, 2 and 3.

Moreover, we would like to bring additional facts on record for the observation of SPCB:

7. It has been stated by your office that it is a matter of concern that phenolic compounds as phenol and Cyanide as CN in drain water has been found above permissible limits. In this respect, we would earnestly like to point out that processes being carried out in VISA are **incapable of generating any Phenolic compound or Cyanide** as we do not have any units which neither involves any process/chemical reactions for production of Phenol and Cyanide as the main product/by product nor it is present in any form of Gas or Liquid. The Board may review other companies situated at higher

elevations which involves processes which have a potential to produce Phenol and Cyanide in their main product/by product or either present in any form of Gas or Liquid. It is our humble submission that SPCB may look into the Biochemical Oxidation and De-phenolisation Plants (BOD plants) of Recovery type Coke Ovens in Kalinganagar Industrial Area to find the root cause for such contamination of surface runoff water.

8. We would also like to refer the following Guidance Manual issued by the Ministry of Environment & Forest for your perusal:

Reference: Technical EIA Guidance Manual For Coke Oven Plants prepared for the Ministry of Environment & Forests Government of India
https://environmentclearance.nic.in/writereaddata/Form-1A/HomeLinks/TGM_Coke%20Oven_010910_NK.pdf

The important details are depicted below for your reference and review:

a. **Non-recovery type coke oven battery – (Pages 212/216)**

The pollution problem from such batteries are low due to the fact that the batteries work under slight negative pressure unlike recovery type batteries, which work under slight positive pressure. As such, emission of pollutants from battery is eliminated. Also, as the **Coke Oven Gas is completely combusted inside the battery**, organic pollutants like PAH are fully broken down. As there is **no by-product plant, liquid effluents and a BOD plant are avoided**. Solid wastes are completely avoided as there are **no crude tar and benzoyl involved**.

b. **Recovery Coke Ovens - Treatment of phenols, ammonium cyanide in effluent – (Pages 58/216)**

Wastewater generated during the process of cleaning coke oven gases is toxic in nature due to presence of high phenol, ammonia, thiocyanate and cyanide. This wastewater is commonly treated using biological methods of treatment. In steel industry, these treatment plants are known as Biochemical Oxidation and De-phenolisation Plants (BOD Plants) which have two or three stage biological treatment units. However, functioning of these BOD plants is often affected due to high inlet concentrations, biodegradability and improper operational control. The overall efficiency of

biological treatment of coke oven wastewater, even after employing well acclimatized microorganisms, is constrained due to its resistance to biodegradability and inhibition.

9. You may also note that the company has an authorized outlet to discharge surface runoff from the outlet leading to Culvert no. 02, 03 & 04 from the vacant area. It is pertinent to mention here that we have no operational units installed in the radius of 200 to 300 meter in this vacant area. The vacant area consists of only the Colony, Guest House and Play grounds.
10. With reference to surface runoff water observed at Culvert no. 01, we hereby confirm that only treated water was discharged from our outlet leading to Culvert no. 1. It is pertinent to mention here that the present surface runoff was contaminated as explained in point no. 6 above and also that this culvert is also connected with IDCO drains coming from more than 2 KM road adjacent to company premises.
11. We would also like to put on record that we have also got the sample analyzed drawn on the same date from inside of our plant at the outlets leading to 1, 2 and 3 and the results depicts that no effluents were discharged by us. The reports of NABL accredited lab is enclosed herewith as **Annexure 02**.
12. It may further be noted that in the recent past, SPCB had issued 3 directions bearing Nos. 12540, 13170 and 14722 dated 24.07.2024, 20.08.2024 and 18.09.2023 respectively and we have complied all observations made therein, as per the time lines submitted in our responses vide letter dated 22.08.2024, 04.09.2024 and 04.10.2023.
13. Further, it may be noted that SPCB has formed a 4-member team, including 2 people from the Head Office, 1 person from the Central Laboratory and the Regional Officer. The team was also accompanied by 3 Lab persons for monitoring and sampling for inspecting the allegations raised by Mr. Ashwini Kumar Dhal. The team inspected our plant in depth on 06.08.2024 and have submitted a detailed report which clearly states that no non-compliance related to water pollution was observed. The report also states an important fact which is mentioned below for your reference:

"22 inspections spreading over 36 days have been carried out by the Board Officials during last 3 years and 4 months, out of these 22 inspections, 11 inspections were carried out related to public complaints filed by Mr. Aswini Kumar Dhal. As per CPCB norms and guidelines on frequency of inspection, there shall be two inspections in a year so there should have been only 07 nos of inspections as compared to 22 nos in last 3 and half years."

The above details clearly state the undue pressure is being mounted by Mr. Ashwini Kumar Dhal on SPCB despite the fact that the matter is sub-judice before the Hon'ble NGT, Eastern Zone.

14. We would like to state that even as per the above said inspections done by SPCB, the company had discharged only treated Surface Run Off during rainy days from its approved outlets. It has not been observed in any of the analysis reports carried out by the SPCB that any effluents have been discharged.
15. Meanwhile, we are providing the details of inspections and sample analysis report carried out by SPCB from 2019 to 2024 (attached herewith as **Annexure -3**) for your review and reference which clearly supports the above facts that we have never discharged any effluents from our plants to any of the nearby drains.

Date of Inspection	Sample Collected	Hexavalent	Phenol	Cyanide
Prescribed standard at outlet (Inland Surface)		0.1	1	0.2
06.08.2024	Culvert no.1	0.002	0.001	0.028
24.07.2024	Culvert no.1	0.041	0.010	0.010
29.01.2024 & 30.01.2024	No Discharge	-	-	-
08.09.2023	Culvert no.1	0.039	0.001	0.004
24.06.2023	Culvert no.1	0.055	0.016	0.003
30.06.2023	Culvert no.1	0.023	0.058	0.003
03.03.2023 & 04.03.2023	No Discharge	-	-	-
03.11.2022	No Discharge	-	-	-
05.04.2022 & 27.04.2022	No Discharge	-	-	-
10.01.2022	No Discharge	-	-	-
26.10.2021	Culvert no.1	0.015	0.025	0.012
22.06.2021 & 23.06.2021	No Discharge	-	-	-
19.11.2019	Culvert no.1	0.04	0.004	0.011
05.11.2019	Culvert no.1	0.03	0.001	0.014

16. You will also appreciate that we have completed all the jobs as mentioned by SPCB from time to time as mentioned in the Consent to Operate granted to the Company as well as through Directions/Show cause issued by SPCB. It is stated that there are no violations of the conditions or the provisions of the Consent to Operate leading to cause any problems of pollution.
17. In addition and without prejudice to the above, in the Show Cause Notice under response, it has been mentioned that various complaints have been received by your office. You are called upon and requested to kindly provide the copies of all such complaints received by you in the recent past since neither the details of those complaints are mentioned in the SCN nor copies of the complaints are annexed with the SCN.
18. The SCN is therefore, without any basis as it is based upon a report that incorrectly mentions that inspection of the Unit was carried out. We humbly submit that on 26.09.2024, the due process has not been followed as neither the officers concerned entered the premises of the Unit on the given date and nor did they ascertain the originating source of the alleged discharge.
19. We, therefore, earnestly request your good-self to acknowledge our explanation with submitted facts and rescind the Show Cause Notice bearing No. 16338/IND//CON/5008 dated 09.10.2024 by not taking any coercive action against the company.

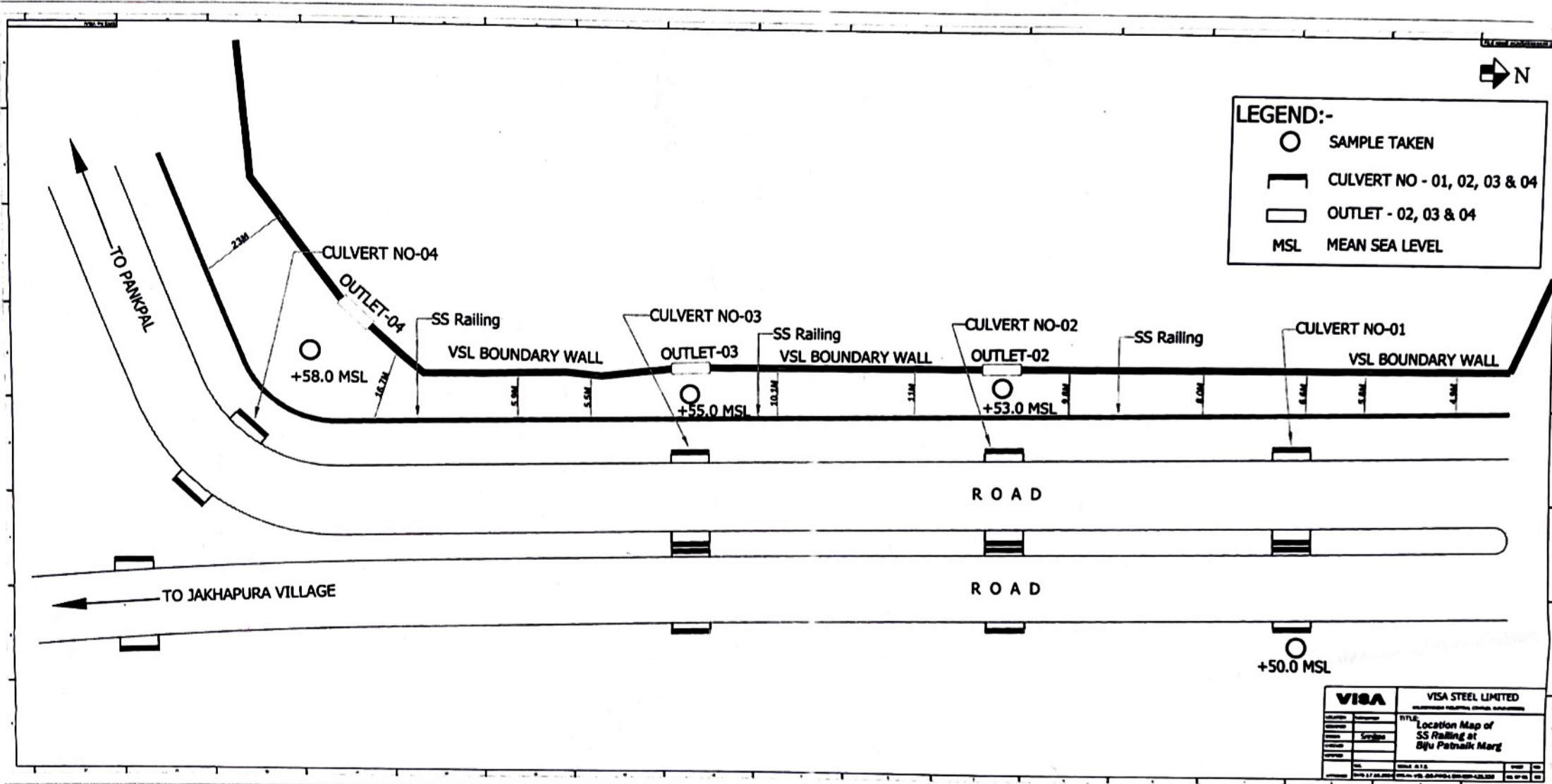
Thanking you,

Yours faithfully,
For VISA Steel Limited,


(Manoj Kumar)
Director

Encl: As above.

Cc: 1) The Chairman, SPCB, Bhubaneswar.
2) The Chief Environment Engineer, SPCB, Bhubaneswar.



LEGEND:-

- SAMPLE TAKEN
- ▬ CULVERT NO - 01, 02, 03 & 04
- ▭ OUTLET - 02, 03 & 04
- MSL MEAN SEA LEVEL

VISA		VISA STEEL LIMITED	
VISA STEEL LIMITED		VISA STEEL LIMITED	
TITLE			
Location Map of			
SS Railing at			
Biju Patnaik Marg			
NO. 01	DATE 01.12.2010	NO. 02	DATE 01.12.2010
NO. 03	DATE 01.12.2010	NO. 04	DATE 01.12.2010

GLOBAL TECH ENVIRO EXPERTS PVT. LTD.

(FORMERLY GLOBAL EXPERTS)

An ISO-9001:2015 Certified Company

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GTEEPL/LQR/56

TEST REPORT

IAC-NRA



TC-14005

NABL ULR NO : TC1400524000000033F

Report No. : GTEEPL/09/24/WW/33A

Issue Date: 07.10.2024

Name & Address of the Client	VISA STEEL LTD. KALINGA NAGAR INDUSTRIAL COMPLEX, JAKHAPURA, JAJPUR-755026		
Sampling By	GTEEPL Representative		
Discipline	Chemical	Group	Pollution & Environment
Identification of Sample	Treated Surface Run off water	Sampling Location	Visa Steel Outlet leading to Culvert No.-1
Location of Performance with sample Lab ID	Laboratory Permanent Facility GTEEPL/WW/24/09/18A	Environmental condition	Temp:23°C, Humidity: 52
Date of Sampling	26.09.2024	Date of Receiving	27.09.2024
Date of Testing	27.09.2024 to 03.10.2024	Deviation from the Method (If any)	No
Quantity of Sample	1 Ltr X 2	Sampling procedure	GTEEPL/LSOP/09

Sl. No.	Parameter	Unit	Result	Requirement as per The Environment (Protection) Rules, 1986, Schedule-VI(a)	Test Methods
1	pH	-	7.25	5.5-9.0	IS 3025(Part-11): 2022
2	Total Suspended Solid as TSS	mg/l	69	100	IS 3025(Part-17):2022
3	Hexavalent Chromium as Cr ⁺⁶	mg/l	0.05	0.1(max)	IS 3025(Part-52)2003 RA 2019
4	Phenolic Compounds as C ₆ H ₅ OH	mg/l	0.02	1.0 (max)	IS 3025(Part-43/Sec-1) : 2022
5	Iron as Fe	mg/l	0.98	3	IS 3025 (Part 53): 2024
6	Oil & Grease	mg/l	2.0	10	APHA 24th Ed.(5520-B): 2023

Reviewed By:

(Dr. Umakanta Mohapatra)

Technical Manager

Global Tech Enviro Experts Pvt. Ltd.

Bhubaneswar

N.B.: ① The results relate to the sample collected and received in the Laboratory.

② Liability for return of sample ceases after 15 days from the date of Test certificate.

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Authorized By:

(Bhabani Prasad Nanda)

Quality Manager

Global Tech Enviro Experts Pvt. Ltd.

Bhubaneswar

-END OF REPORT-





GTEEPL/LQR/56

TEST REPORT

NABL ULR NO : TC1400524000000033F
Report No. : GTEEPL/09/24/WW/33A_

Issue Date: 07.10.2024

Name & Address of the Client	VISA STEEL LTD. KALINGA NAGAR INDUSTRIAL COMPLEX, JAKHAPURA, JAJPUR-755026		
Sampling By	GTEEPL Representative		
Discipline	Chemical	Group	Pollution & Environment
Identification of Sample	Treated Surface Run off water	Sampling Location	Visa Steel Outlet leading to Culvert No.-1
Location of Performance with sample Lab ID	Laboratory Permanent Facility GTEEPL/WW/24/09/18A	Environmental condition	Temp:23°C, Humidity: 52
Date of Sampling	26.09.2024	Date of Receiving	27.09.2024
Date of Testing	27.09.2024 to 03.10.2024	Deviation from the Method (If any)	No
Quantity of Sample	1 Ltr X 2	Sampling procedure	GTEEPL/LSOP/09

Sl. No.	Parameter	Unit	Result	Requirement as per The Environment (Protection) Rules, 1986, Schedule-VI(a)	Test Methods
1	Cyanide as CN	mg/l	0.05	0.2 (max)	IS 3025(Part-27)1986 RA 2019


Reviewed By:
(Dr. Umakanta Mohapatra)
Technical Manager

Global Tech Enviro Experts Pvt. Ltd.

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GTEEPL/LQR/56

TEST REPORT

ilac-MRA

TC 14003

NABL ULR NO : TC140052400000033F

Report No. : GTEEPL/09/24/WW/33B

Issue Date: 07.10.2024

Name & Address of the Client	VISA STEEL LTD. KALINGA NAGAR INDUSTRIAL COMPLEX, JAKHAPURA, JAJPUR-755026		
Sampling By	GTEEPL Representative		
Discipline	Chemical	Group	Pollution & Environment
Identification of Sample	Surface Run off water	Sampling Location	Visa Steel Outlet leading to Culvert No.-2
Location of Performance with sample Lab ID	Laboratory Permanent Facility GTEEPL/WW/24/09/18B	Environmental condition	Temp:23°C, Humidity: 52
Date of Sampling	26.09.2024	Date of Receiving	27.09.2024
Date of Testing	27.09.2024 to 03.10.2024	Deviation from the Method (If any)	No
Quantity of Sample	1 Ltr X 2	Sampling procedure	GTEEPL/LSOP/09

Sl. No.	Parameter	Unit	Result	Requirement as per The Environment (Protection) Rules, 1986, Schedule-VI(a)	Test Methods
1	pH	--	7.42	5.5-9.0	IS 3025(Part-11): 2022
2	Total Suspended Solid as TSS	mg/l	27	100	IS 3025(Part-17):2022
3	Hexavalent Chromium as Cr ⁺⁶	mg/l	0.01	0.1(max)	IS 3025(Part-52)2003 RA 2019
4	Phenolic Compounds as C ₆ H ₅ OH	mg/l	0.01	1.0 (max)	IS 3025(Part-43/Sec-1) : 2022
5	Iron as Fe	mg/l	0.77	3	IS 3025 (Part 53): 2024
6	Oil & Grease	mg/l	1.5	10	APHA 24th Ed.(5520-B): 2023

Reviewed By:

(Dr. Umakanta Mohapatra)
Technical Manager

Global Tech Enviro Experts Pvt. Ltd.

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Bhubaneswar

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GTEEPL/LQR/56

TEST REPORT

NABL ULR NO : TC1400524000000033F

Report No. : GTEEPL/09/24/WW/33B_

Issue Date: 07.10.2024

Name & Address of the Client	VISA STEEL LTD. KALINGA NAGAR INDUSTRIAL COMPLEX, JAKHAPURA, JAJPUR-755026		
Sampling By	GTEEPL Representative		
Discipline	Chemical	Group	Pollution & Environment
Identification of Sample	Surface Run off water	Sampling Location	Visa Steel Outlet leading to Culvert No.-2
Location of Performance with sample Lab ID	Laboratory Permanent Facility GTEEPL/WW/24/09/18B	Environmental condition	Temp:23°C, Humidity: 52
Date of Sampling	26.09.2024	Date of Receiving	27.09.2024
Date of Testing	27.09.2024 to 03.10.2024	Deviation from the Method (If any)	No
Quantity of Sample	1 Ltr X 2	Sampling procedure	GTEEPL/LSOP/09

Sl. No.	Parameter	Unit	Result	Requirement as per The Environment (Protection) Rules, 1986, Schedule-VI(a)	Test Methods
Physical Parameters					
1	Cyanide as CN	mg/l	0.01	0.2 (max)	IS 3025(Part-27)1986 RA 2019

Reviewed By:

(Dr. Umakanta Mohapatra)

Technical Manager

Global Tech Enviro Experts Pvt. Ltd.

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Quality Manager

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GTEEPL/LQR/56

TEST REPORT

ilac-MRA



TC 14003

NABL ULR NO : TC140052400000033F
Report No. : GTEEPL/09/24/WW/33C

Issue Date: 07.10.2024

Name & Address of the Client	VISA STEEL LTD. KALINGA NAGAR INDUSTRIAL COMPLEX, JAKHAPURA, JAJPUR-755026		
Sampling By	GTEEPL Representative		
Discipline	Chemical	Group	Pollution & Environment
Identification of Sample	Surface Run off water	Sampling Location	Visa Steel Outlet leading to Culvert No.-3
Location of Performance with sample Lab ID	Laboratory Permanent Facility GTEEPL/WW/24/09/18C	Environmental condition	Temp:23°C, Humidity: 52
Date of Sampling	26.09.2024	Date of Receiving	27.09.2024
Date of Testing	27.09.2024 to 03.10.2024	Deviation from the Method (If any)	No
Quantity of Sample	1 Ltr X 2	Sampling procedure	GTEEPL/LSOP/09

Sl. No.	Parameter	Unit	Result	Requirement as per The Environment (Protection) Rules, 1986, Schedule-VI(a)	Test Methods
1	pH	--	7.61	5.5-9.0	IS 3025(Part-11): 2022
2	Total Suspended Solid as TSS	mg/l	57	100	IS 3025(Part-17):2022
3	Hexavalent Chromium as Cr ⁺⁶	mg/l	0.02	0.1 (max)	IS 3025(Part-52)2003 RA 2019
4	Phenolic Compounds as C ₆ H ₅ OH	mg/l	0.01	1.0 (max)	IS 3025(Part-43/Sec-1) : 2022
5	Iron as Fe	mg/l	0.65	3	IS 3025 (Part 53): 2024
6	Oil & Grease	mg/l	1.2	10	APHA 24th Ed.(5520-B): 2023

Reviewed By:
(Dr. Umakanta Mohapatra)
Technical Manager

Global Tech Enviro Experts Pvt. Ltd.

Bhubaneswar

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Authorized By:
(Bhabani Prasad Nanda)

Quality Manager
Global Tech Enviro Experts Pvt. Ltd.
Bhubaneswar


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GTEEPL/LQR/56

TEST REPORT

NABL ULR NO : TC1400524000000033F

Report No. : GTEEPL/09/24/WW/33C_

Issue Date: 07.10.2024

Name & Address of the Client	VISA STEEL LTD. KALINGA NAGAR INDUSTRIAL COMPLEX, JAKHAPURA, JAJPUR-755026		
Sampling By	GTEEPL Representative		
Discipline	Chemical	Group	Pollution & Environment
Identification of Sample	Surface Run off water	Sampling Location	Visa Steel Outlet leading to Culvert No.-3
Location of Performance with sample Lab ID	Laboratory Permanent Facility GTEEPL/WW/24/09/18C	Environmental condition	Temp:23°C, Humidity: 52
Date of Sampling	26.09.2024	Date of Receiving	27.09.2024
Date of Testing	27.09.2024 to 03.10.2024	Deviation from the Method (If any)	No
Quantity of Sample	1 Ltr X 2	Sampling procedure	GTEEPL/LSOP/09

Sl. No.	Parameter	Unit	Result	Requirement as per The Environment (Protection) Rules, 1986, Schedule-VI(a)	Test Methods
1	Cyanide as CN	mg/l	0.01	0.2 (max)	IS 3025(Part-27)1986 RA 2019

Reviewed By:

(Dr. Umakanta Mohapatra)

Technical Manager

Global Tech Enviro Experts Pvt. Ltd.

N.B.: Bhubaneswar

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Authorized By:

(Bhabani Prasad Nanda)

Quality Manager

Global Tech Enviro Experts Pvt. Ltd.

Bhubaneswar

-END OF REPORT-



ANNEXURE-R1/28

EPBX : 2653800

E-mail: paribesh1@ospcbboard.org

Website: www.ospcbboard.org***STATE POLLUTION CONTROL BOARD, ODISHA**

[DEPT., OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVT. OF ODISHA]

Paribesh Bhawan, A/118, Nilakantha Nagar, Unit - VIII

Bhubaneswar - 751 012, INDIA

No. 19909 / IND-I-CON-5008 Dt. 04.12.2024

**PROCEEDINGS OF THE PERSONAL HEARING OF M/S VISA STEEL LTD.,
KALINGANAGAR INDUSTRIAL COMPLEX, JAJPUR HELD ON DT.
28.11.2024 AT 4.00 PM AT STATE POLLUTION CONTROL BOARD,
ODISHA, BHUBANESWAR.**

The personal hearing of M/s Visa Steel Ltd., Kalinga Nagar Industrial Complex was held on dtd. 28.11.2024 at 4 PM at State Pollution Control Board, Odisha, Bhubaneswar under the chairmanship of Member Secretary. The list of officials present in the meeting is Annexed.

Initiating the discussion upon the instruction of the chair, Er. R.N.Prusty, CEE briefed about the background of calling for the personal hearing. He listed out the conclusions recorded in the proceedings of personal hearing conducted by MoEF & CC on dtd. 23.10.2024 under the Chairmanship of Dr. Amandeep Garg, Additional Secretary. One among the decision taken by MoEF & CC is that "*PP to approach IA (Ind-I) sector for amalgamation of all the existing ECs with respect to the extant project and seek amendment of the conditions not applicable to the project to ensure ease of implementation and monitoring of the project*".

Mr. Manoj Kumar, Director made it clear that all the valid ECs obtained from MoEF & CC & CTEs from SPCB so far are issued in the name of M/s Visa Steel Ltd., and all the operational process units (covered under those valid ECs) are being operated under three separate CTOs in different names i.e. **i)** M/s Visa Steel Ltd., **ii)** M/s Special Steel Ltd., and **iii)** M/s Visa Coke Ltd., He informed that they are in process of engaging a consultant to apply for amalgamation of ECs in compliance to the decisions of MoEF & CC and the entire process will take some time. The Board officials explained them about the requirement to have a single CTO in the name of M/s Visa Steel Ltd., covering all those operational process units since grant of CTO in favour of M/s Visa Special Steel Ltd., and M/s Visa Coke Ltd., is not legally tenable in absence of valid EC/CTE in the respective names.


The Board officials also raised the points that the land allotted by IDCO, water supply by IDCO, Power supply by power distribution company, MOU

signed with state Govt. are in the name of M/s Visa Steel Ltd., only and M/s Visa Special Steel Ltd., & M/s Visa Coke Ltd., cannot enjoy/avail the services/benefits without permission/approval from those respective Depts./Companies. The industry indicated certain difficulties they are likely to face in the event of single CTO for the whole plant but the Board officials explained about the reasons of need of CTO of all process units in one name i.e. M/s Visa Steel Ltd.

The matter of surface runoff management was discussed and they were instructed to strictly abide/comply with the proceedings of personal hearing of MoEF & CC. RO, Kalinganagar who confirmed through video conference and also the previous inspection reports that the plant authorities have to strictly comply with the conditions of zero liquid discharge and make provision for separate drainage network for discharge of surface runoff, which is not contaminated with any pollutants during heavy rainfall. They have to channelize the surface runoff contaminated by coming in contact with raw materials, products, solid waste, roads, etc. in to the SRTS and reuse it.


Winding up the discussion, Member Secretary instructed the plant authorities to obtain CTO in the name of M/s Visa Steel Ltd., for all process units those are in operation immediately failing which the Board will initiate appropriate action against M/s Visa Special Steel Ltd., & M/s Visa Coke Ltd.

The meeting was ended with thanks to the chair.

Approved:

MEMBER SECRETARY


Memo No. 19910 /Dt. 04.12.2024 /By-Email.

Copy forwarded to the Director, M/s. Visa Steel Ltd., Kalinganagar I.C, Jakhapura, Dist.- Jajpur for information and immediate compliance.


CHIEF ENV. ENGINEER

Memo No. 19911 /Dt. 04.12.2024 /By-Email.

Copy forwarded to the Regional Officer, SPC Board, Kalinganagar for information and necessary action.


CHIEF ENV. ENGINEER




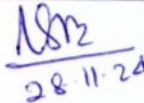




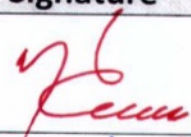


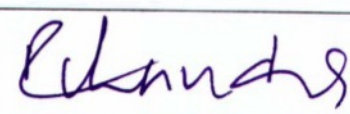
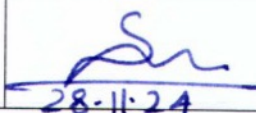
ATTENDANCE SHEET

Personal Hearing-Cum-Technical presentation in respect of **M/s Visa Steel Limited, Kalinganagar Industrial Complex, Jakhapura, Dist-Jajpur**, held on **28.11.2024 at 04:00 PM** at State Pollution Control Board, Odisha, Bhubaneswar.

Official of the Board Present :

S.N	Name & Designation	Signature
1	Dr. K.Murugesan, IFS, Member Secretary.	
2	Dr. N.R.Sahoo, Chief Env. Engineer	 28/11/24
3	Er. R.N.Prusty, Chief Env. Engineer.	
4	Er. Pramod Ku. Behera,SEE.	
5	Er.Maheswar Behera,DEE.	 28-11-24
6	Er. Madan Mohan Sahoo, RO, Kalinganagar.	Through V C

Representatives of M/s Visa Steel Limited,

S.N	Name & Designation	Signature
1	Manoj Kumar (DIRECTOR)	
2	Vikas Kumar, VCL	
3	Samrat Singh - AGM Director's office	
4	RAJESH MANDRA (AGM & Head Environment) VSL.	
5	Subash chandra DCS DCV. Mgr	 28-11-24



STATE POLLUTION CONTROL BOARD, ODISHA
 (FOREST, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT, GOVT. OF ODISHA)
 A/118, Nilakanthanagar, Unit-VIII, Bhubaneswar 751012
 EPABX-2560929,2561909, Tel: 2564573,2562368,
 E-mail:cto17category@ospcboard.org, Website : www.ospcboard.org

No 33 /IND-I-CON-5008

Dt 01-01-2025

By E-mail.

DIRECTION U/S. 31A OF THE AIR (PCP) ACT, 1981 & U/S. 33A OF WATER (PCP) ACT, 1974 AMENDMENTS THEREUNDER.

WHEREAS, you are operating a sponge iron based steel plant complex under three separate names i.e M/s Visa Steel Ltd with valid Consent to Operate (CTO) granted up to 31.03.2025, M/s Visa Special Steel Ltd with valid Consent to Operate (CTO) granted up to 31.03.2025 and M/s Visa Coke Ltd. with valid Consent to Operate (CTO) granted up to 31.03.2029, At-Kalinganagar Industrial Complex, Dist.-Jajpur subject to strict compliance to consent conditions;

AND WHEREAS, your steel plant complex was inspected on 19.12.2024 by the Regional Office, Kalinganagar in connection with public complaints & grievance received from various quarters with respect of air pollution & solid waste Management and following non-compliance were observed (**Copy of inspection report enclosed**);

DRI (2x500 TPD) UNIT.

1. Fugitive emission was observed at the silo of pug mill of the DRI plant.
2. Reclaimed feeding hopper provided in I-Bin where product was being handled & fed into the circuit by the means of pay loaders was found to be operated without any dust suppression measures.
3. Though coal cover sheds are available in RMHS area for stacking of coal, huge amount of coal was found to be stacked outside the shed without any tarpaulin cover or any dust suppression measures.
4. Iron ore, iron pellet, fluxes in RMHS yard were found to be stacked without any tarpaulin cover or any dust suppression measures.
5. Mist canon provided near IOCP's feeding hopper was found to be non-operational.
6. Air pollution control measures installed for handling of iron, pellets and fluxes in RMHS area were found to be inadequate.
7. The connected road near DRI kiln-I to the RMHS of the DRI unit was found to be damaged .
8. PM₁₀ concentration in ambient air was found to be higher than the prescribed standard of the Board monitored at the boundary Near DM Plant adjacent to CAAQMS No. 04, Main Gate adjacent to WQMS & WTP-II adjacent to CAAQMS No. 02 as revealed from monitoring result.
9. Data from Continuous Ambient Air Quality Monitoring System-3 installed at Learning Centre reflect PM₁₀ & PM_{2.5} exceedance concentration in the RTDAS server.
10. There were zero data showing in online at CEMS-2 (CEMS attached at the stack of ESP of DRI Kiln-1 & WHRB) though the DRI kiln-1 was operational on the day of inspection.

11.No data is showing in online Continuous Effluent Quality Monitoring System-1 (SRTS-Outlet) since long time.

BLAST FURNACE UNIT:

1. Suction hood installed at cast house tapping & ladle pouring area for controlling of secondary emission was found to be inadequate.

METAL RECOVERY PLANT:

1.The ramp provided for feeding of material into the hopper needs to be black topped/ concrete with adequate dust suppression measures

SOLID WASTE DUMPING AREA:

1. Though you have provided a mist canon & mobile water tankers for Solid waste dumping site, which is located near ferrochrome complex-II, the dust suppression measures at site were observed to be inadequate as fugitive emissions was observed.
2. Fine iron meshed wind barrier around dump area needs to be installed to control dust emission.

AND WHEREAS, the above deficiencies establish that you have failed to comply with certain consent conditions and directives issued from time to time by the Board under the provisions of the Air (P&CP) Act, 1981 & Water (PCP) Act, 1974 and the rules framed there under;

NOW, THEREFORE, by virtue of the power conferred under section 31A of the Air (PCP) Act, 1981 & U/s. 33A of Water (PCP) Act, 1974 as amended thereafter, the competent authority in the State Pollution Control Board, Odisha do hereby direct you to take appropriate corrective steps to remove/rectify the above deficiencies/lapses and furnish action taken report to the Board within 15 days, failing which appropriate action shall be taken against your unit.

Encl: As above

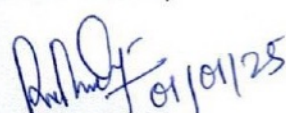

MEMBER SECRETARY

To

**The Director
M/s. Visa Steel Limited
At-Kalinganagar Industrial Complex
Dist.-Jajpur,750026, Odisha.**

Memo No. 34 /Dt. 01.01.2025/ (By E-mail)

Copy forwarded to the Regional Officer, State Pollution Control Board, Kalinganagar for information and necessary action.


CHIEF ENV. ENGINEER

o/c



**INSPECTION REPORT W.R.T PUBLIC COMPLAINT OF M/S. VISA GROUP OF INDUSTRIES
AT- KALINGA NAGAR INDUSTRIAL COMPLEX, DIST- JAJPUR**

The unit was inspected on 19.12.2024 for redressal of several complaints & grievance received by this office from collectorate jajpur & Head office, SPCB as well as from Kalinganagar Paribesa Surakhya Samittee through e-mail & janasunani portal due to air pollution & solid waste Management. Sri Samrat Singh (AGM), Sri Subash Chandra Das (Divisional Manager) Sri Rajesh Chandra (AGM Environment) and Sri Ansuman Mund (Manager Environment) were present during the inspection as representatives from the industries.

OPERATIONAL STATUS:

The DRI Kiln- I in about 80% load, Blast Furnace in about 53% load (350T/Day) & Metal Recovery Plants were in operation on the day of inspection. The 25 MW CFBC, Ferro Chrome Complex-I, Ferro Chrome Complex-II & DRI Kiln- II were under shut down on the day of inspection.

OBSERVATIONS:

DRI (2×500 TPD):

1. Visible fugitive emission was observed at the Pug mill's silo of the DRI plant.
2. The unit has provided a reclaimed feeding hopper in I-Bin, in which product was being handled & fed into the circuit by the pay loaders without any dust suppression measures.
3. The unit has provided coal cover sheds in RMHS where the coal gets stacked, but there were also plenty of coal stored outside without any tarpaulin cover or any dust suppression measures.
4. The unit has stacked the iron ore, iron pellet, fluxes in RMHS yard without any tarpaulin cover or any dust suppression measures.
5. The unit was provided dry fog system at the feeding hoppers and mobile water tankers in RMHS yard of the DRI plant. There was a mist canon present near IOCP's feeding hopper which was found to be non-operational during visit. Air pollution controlling measures adopted by the unit appears to be inadequate for handling of iron, pellets and fluxes in such large RMHS area. The unit needs to provide adequate numbers of water sprinklers and mist cannons to sufficiently cover the whole RMHS site.
6. The road near DRI kiln-I which connected to the RMHS of the DRI facility was found to be damaged and potholes were observed.

Blast Furnace (1x250m³):

1. The unit has provided suction hood at cast house's tapping point & ladle pouring points for controlling of secondary emission; the suction hood needs to be properly designed to improve the suction of secondary fumes produced during tapping as found to be inadequate.

Metal Recovery Plants:

1. The ramp provided for feeding of material into the hopper needs to be blacktopped/ concrete with adequate dust suppression measures.

Solid Waste Dumping Area:

Kudumsahi village is located near plants boundary. To improve dust control at the solid waste disposal site, the unit must adhere to the following.

1. The unit has provided a mist canon & mobile water tankers for Solid waste dumping site, which is located near ferrochrome complex-II. However the site's dust suppression measures seems to be inadequate by the current practice as fugitive emissions observed. The unit needs to provide adequate numbers of water sprinklers and mist cannons to sufficiently cover the whole solid waste dump site.
2. The unit shall install fine iron meshed wind barrier around dump area to control dust emission.

ENVIRONMENTAL MONITORING:

Stack emission monitoring & ambient air quality monitoring was conducted on 19th Dec. 2024 & also ambient air quality monitoring was conducted to ascertain quality of emission and ambient air. The ambient air quality monitoring was conducted at 3 locations around the boundary (i) AAQ Monitoring conducted at the boundary near DM Plant adj. to CAAQMS No. 04 (ii) AAQ Monitoring conducted at the boundary near Main Gate adj. to WQMS (iii) AAQ Monitoring conducted at the boundary near WTP-II adj. to CAAQMS No. 02 and the analysis result is as follows;

STACK EMISSION MONITORING				
Sl. No.	Date of monitoring	Location	Particulate matter Concentration (mg/Nm ³)	Prescribed Standard for Particulate matter Concentration (mg/Nm ³)
1.	19.12.2024	Stack attached to the blast furnace (Flue gas tunnel after boiler)	27	100

N.B- It is revealed from monitoring report that PM concentration at the stack connected to the blast furnace (Flue gas tunnel after boiler) is 27 mg/Nm³, which is within the board's prescribed standard i.e. 100 mg/Nm³.

AMBIENT AIR QUALITY MONITORING				
Sl. No.	Date of monitoring	Location of sampling point	Particulate Matter (PM ₁₀ µg/m ³)	Prescribed Standard (µg/m ³)
1.	19.12.2024	AAQ Monitoring conducted at the boundary near DM Plant adj. to CAAQMS No. 04	102	100

2.	19.12.2024	AAQ Monitoring conducted at the boundary near Main Gate adj. to WQMS	224	100
3.	19.12.2024	AAQ Monitoring conducted at the boundary near WTP-II adj. to CAAQMS No. 02	152	100

N.B- From the AAQ monitoring report; it reveals that the value of PM₁₀ concentration was found to be higher than the prescribed standard of the Board at the boundary Near DM Plant adj. to CAAQMS No. 04, Main Gate adj. to WQMS & WTP-II adj. to CAAQMS No. 02 which is 102 µg/m³, 224 µg/m³ & 152 µg/m³ respectively.

INFORMATION FROM RTDAS SERVER:

1. Ambient Air Quality Monitoring System-3 at Learning Centre-PM₁₀ & PM_{2.5} showed exceedance concentration data in the RTDAS server.
2. There are zero data showing in online at CEMS-2 (CEMS attached at the stack of ESP of DRI Kiln-1 & WHRB); however, the DRI kiln-1 is operational on the day of inspection.
3. There were no data showing in online of Continuous Effluent Quality Monitoring System-1 (SRTS-Outlet) since long time (Approx. 1 year).

CONCLUSIONS:

Under the aforementioned observation, appropriate decision may be taken to the unit to rectify the lapses observed.


20.12.2024
Sri H S Sahu
Asst. Env. Scientist